

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 324/MP/2022

Subject : Petition under Section 79(1)(c) read with Section 79(1)(f) of the Electricity Act, 2003 for seeking direction against Respondent No. 1 to forthwith pay the bills for supply of power for the months of April to July, 2022 under the PPA dated 27.1.2012 to the Petitioner and direction against Respondent Nos. 1, 4 & 5 to update their respective records of power scheduled by the Petitioner for the months of April to July, 2022, basis the energy accounts of Respondent No. 3.

Petitioner : Osmanabad Solar Energy Limited (OSEL)

Respondents : NTPC Vidyut Vyapar Nigam Limited (NVVN) and Ors.

Date of Hearing : **18.3.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Vineet Tayal, Advocate, OSEL
Ms. Monika Chaudhary, Advocate, OSEL
Shri Deepak, Advocate, OSEL
Mr. Buddy Ranganathan, Senior Advocate, MSEDCL
Shri Anup Jain, Advocate, MSEDCL
Ms. Nishtha Goel, Advocate, MSEDCL
Shri Ravi Sharma, Advocate, CSPDCL
Shri Aryan Chanda, Advocate, CSPDCL
Ms. Ayushi, Advocate, CSPDCL
Shri Yogesh S Kolte, Advocate, MSLDC
Ms. Swapna Seshadri, Advocate, NVVN
Ms. Ritu Apurva, Advocate, NVVN
Ms. Pragya Pushkar, Advocate, NVVN

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for the hearing and was accordingly adjourned.

2. The Petition remained part-heard and will be listed for hearing on **9.6.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)